

Office of The District Magistrate, Muzaffarnagar

From : City Magistrate
Muzaffarnagar.

To,

The Registrar
National Green Tribunal
Principal Bench
New Delhi.
E-mail : judicial-ngt@gov.in

Ref. No. 911/OA-540/Niramaya/UPPCB/MZR/2023 Dated : 10-12-2023

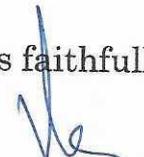
Sub.-Interim Report in O.A. No. 540/2023 Niramay Jan Utthan
Sansthan Versus U.P. Pollution Control Board and Ors

Sir,

With reference to the subject mentioned above kindly find enclosed herewith the Interim Report in compliance of the order issued on 12.09.2023 by Hon'ble National Green Tribunal in O.A. No. 540/2023 Niramay Jan Utthan Sansthan Versus U.P. Pollution Control Board and Ors.

Encl. : As above.

Yours faithfully


(Vikas Kashyap)
City Magistrate
Muzaffarnagar

Copy to :

1. Member Secretary, U.P. Pollution Control Board, Lucknow.
2. District Magistrate, Muzaffarnagar.
3. Shri Pradeep Mishra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action.
4. Chief Environmental Officer (Circle-3), U.P. Pollution Control Board, Lucknow.
5. Law Officer-1, U.P. Pollution Control Board, Lucknow.


City Magistrate
Muzaffarnagar

Interim Report in the matter of Original Application No. 540/2023 Niramay Jan Utthan Sansthan Versus U.P. Pollution Control Board and Ors in Hon'ble National Green Tribunal, New Delhi.

Background

Hon'ble National Green Tribunal in Original Application No. 540/2023 Niramay Jan Utthan Sansthan Versus U.P. Pollution Control Board and Ors issued directions on 12.09.2023. Effective part of the order states that :-

"1. The allegation in this Original Application is that the respondent industries in District Muzaffarnagar, Uttar Pradesh are generating polluting substance which is effecting essential aspects of the composition of atmosphere, soil and water. Further, allegation is that the villagers are dying due to cancer and cancer like diseases and some of the villagers are suffering from strange disease in which lumps are visible on their body. On account of pollution, they are also suffering from kidney failure, psoriasis etc. It has been alleged that the waste water by these industrial units is being discharged into sewers or dumped on low lying areas without any pre-treatment resulting into sewage pools, contaminating ground water, salinizing good quality lands around the village, and effecting the source of life and also creating health hazards.

2. In view of the allegation made in the application, we deem it proper to appoint a joint Committee comprising of Director deputed by Member Secretary, Central Pollution Control Board, Ground Water Department, Uttar Pradesh, Member Secretary, State Pollution Control Board, Integrated Regional Office, MoEF&CC, Lucknow and District Magistrate. The District Magistrate will act as nodal agency to coordinate between the Committee Members. The Committee will visit the site, collect samples, get the analysis done and also find out the extent, if any, of the pollution caused by these industries and their effect on the environment and health of the local residents. The Committee will submit the report within eight weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF...."

In OA. No. 540/2023 it is mentioned that quality of atmosphere, soil and water are getting deteriorated and causing serious diseases due to several respondents including 37 industries in about 17 villages (Nirana, Jansath, Dahkhedi, Tisang, Maqsoodabad, Bhikki, Shikhera, Dhandera, Bhandora, Shernagar, Sandhawali, Bahadurpur, Makhiyali Chandpur, Tigri, Mujhera, Vehalna, Jaroda, Bilaspur & Bahedi) in Muzaffarnagar district.

Steps taken by the joint committee for compliance of the orders of Hon'ble National Green Tribunal.

1. Interactive meetings were held on dated 08.11.2023 and 24.11.2023, through video-conferencing regarding Hon'ble Tribunal Directions in the above Original Application. The meeting was attended by officials from CPCB Head Office; Uttar Pradesh Pollution Control Board (UPPCB), Ground Water Department, Uttar Pradesh; Regional Office MoEF&CC, Lucknow and City Magistrate, Muzaffarnagar. Following discussions and conclusions were agreed upon by the joint committee members :-
 - A) To find out the extent of pollution caused by the respondent industries and their effect on the environment & health of local residents, the monitoring plan and survey to be carried out would require inspection of each industry, inspection of individual villages and monitoring of drains as mentioned in the O.A. Approximately, 350-400 water/wastewater samples/Ground water samples) shall be collected and number of industries (37) to be visited and number of effected villages (17) are more, hence it will not possible to complete the inspection and monitoring of industrial units and affected villages in only one round. Monitoring of surface/ground water in affected villages as mentioned in complaint and drains shall also be carried out.
 - B) Hence it was decided by the joint committee that for inspection of 37 industrial units and affected areas, five to six teams need to be constituted for fast and detailed inspection, collection of various samples. consisting of one official each from District Administration, CPCB, UPPCB, UP Ground water department & MoEF&CC for the inspection of industrial units and affected areas.
 - C) It was decided that the analysis of collected water/wastewater samples shall be carried out by UPPCB.
 - D) The pollution issues related to (i) plastic waste generation and its disposal, (ii) boiler ash, (iii) chemical substance used in manufacturing & its disposal (iv) freshwater consumption and effluent generation etc. shall be investigated during visit.
 - E) Since this area has been developed as an industrial cluster, therefore, CEPI Score of the cluster may be calculated and monitoring of ambient environment such as air, wastewater & ground water shall be carried out to calculate CEPI.
 - F) It was also suggested that information shall be collected from CMO regarding kidney, cancer patients/cases.
 - G) Nodal Agency shall issue a letter to concerned departments for nominations of officials not below the rank of Scientist B from their respective departments for participating in joint inspections. A format may be developed by the joint committee

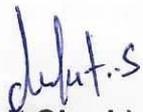
for collection of primary and secondary data from affected villages, for industrial units etc.

- H) A schedule for Joint inspection of 37 industrial units, 17 affected villages and drains shall be finalized by UPPCB and communicated to concerned departments.
- I) Nodal agency i.e. District Administration may be requested to take necessary measures to constitute the team to commence the inspection & field visit at the earliest.

Minutes of meeting dated 08.11.2023 and 24.11.2023 are annexed as **Annexure 1 and 2.**

In order to complete the above actions, Joint committee agreed that Hon'ble NGT shall be requested for more time i.e., about 06 months for compliance of its orders i.e., inspection/monitoring of 37 industrial units, 17 affected villages & drains and submission of joint inspection report. Nodal agency i.e. District Administration vide letter dated 08.12.2023 issued directions to all concerned departments to constitute the team to commence the inspection & field visit at the earliest. Copy of the letter is annexed as **Annexure-3.**

Hence, it is humbly requested to permit for more time i.e. about 06 months for compliance of its orders i.e., inspection/monitoring of 37 industrial units, 17 affected villages & drains and submission of joint inspection report.


(Ankit Singh)
Regional Officer
UPPCB, Muzaffarnagar


(Vikas Kashyap)
City Magistrate
Muzaffarnagar



क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर

U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR

6-बी, नई मण्डी, मुजफ्फरनगर-251001 (उ०प्र०)

संदर्भ सं० 817/OA-540/निरामय/मुजफ्फरनगर/23
Ref. No.

दिनांक 17-11-2023
Dated

सेवा में,

द्वारा : ई-मेल

- 1- श्री अजीत कुमार विद्यार्थी, डायरेक्टर/साइटिस्ट एफ, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली।
- 2- डायरेक्टर, यू.पी. ग्राउण्ड वाटर डिपार्टमेन्ट, लखनऊ।
- 3- डा० ए०के० गुप्ता, एडिशनल डायरेक्टर, साइटिस्ट-ई, पर्यावरण, वन एवं जलवायु परिवर्तन, लखनऊ।
- 4- नगर मजिस्ट्रेट, मुजफ्फरनगर।

विषय:- मा० एन०जी०टी० में विचाराधीन ओ०ए० संख्या 540/2023 निरामय जन उत्थान संस्थान बनाम उ०प्र० प्रदूषण नियंत्रण बोर्ड एण्ड अदर्स में पारित आदेश दिनांक 12.09.2023 के अनुपालन में गठित समिति की सम्पन्न वर्चुअल बैठक दिनांक 08.11.2023 का कार्यवृत्त।

महोदय,

कृपया उपरोक्त विषयक मा० एन०जी०टी० में योजित ओ०ए० संख्या 540/2023 निरामय जन उत्थान संस्थान बनाम उ०प्र० प्रदूषण नियंत्रण बोर्ड एण्ड अदर्स में पारित आदेश दिनांक 12.09.2023 का संदर्भ ग्रहण करने का कष्ट करें। मा० एन०जी०टी० द्वारा पारित आदेश के क्रम में गठित संयुक्त समिति की प्रथम बैठक वर्चुअल मोड में दिनांक 08.11.2023 को सम्पन्न हुई थी।

उक्त बैठक के कार्यवृत्त पत्र के साथ संलग्न कर सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित किये जा रहे हैं।

संलग्नक-उपरोक्तानुसार।

भवदीय,

(अजित सिंह)
क्षेत्रीय अधिकारी

प्रतिलिपि-

- 1- सदस्य सचिव महोदय, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली को सादर सूचनार्थ प्रेषित।
- 2- सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।
- 3- जिलाधिकारी महोदय, मुजफ्फरनगर को सादर सूचनार्थ प्रेषित।
- 4- मुख्य पर्यावरण अधिकारी (वृत्त-3) उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

Minutes of the Meeting held on November 08th, 2023 from 04:00 PM onwards through video-conferencing regarding Hon'ble Tribunal Original Application No. 540/2023

An interactive meeting was held on November 08th, 2023 (04:00 PM onwards) through video-conferencing regarding Hon'ble Tribunal Original Application No. 540/2023. The meeting was attended by officials from CPCB Head Office; Uttar Pradesh Pollution Control Board (UPPCB), Ground Water Department, Uttar Pradesh; Regional Office MoEF&CC, Lucknow; City Magistrate, Muzaffarnagar. List of participants is annexed.

Following is the record of discussion:

Sh. Ankit Singh, UPPCB, Regional officer, Muzaffarnagar welcomed the attendees and briefed the issues raised and decision taken in the OA. No. 540/2023.

In OA. No. 540/2023 it is mentioned that quality of atmosphere, soil and water are getting deteriorated due to several respondents including 37 industries in about 17 villages (Nirana, Jansath, Dahkhedi, Tisang, Maqsoodabad, Bhikki, Shikhera, Dhandera Bhandora, Shernagarr, Shandhalwali, Bahadurpur, Makhiyali Chandpur, Tigri Mujhera, Vehalna, Jaroda, Bilaspurr & Bahedi) in Muzaffarnagar district. Also, the villagers are dying due to and suffering from various diseases. Discharge of untreated wastewater from these industries causing sewage pools, contaminating ground water, salinizing good quality lands around the village, and effecting the source of life & also creating health hazards.

The Committee will visit the site, collect samples, get the analysis done, also find out the extent of pollution caused by the respondent industries and their effect on the environment & health of local residents and pollution in drains.

Further, the monitoring plan and survey to be carried out to find out the extent of pollution caused by the respondent industries and their effect on the environment & health of local residents was discussed. Since the volume of sample (about 350-400 water/wastewater samples) and number of industries (37) to be visited and number of effected villages (17) are more, it was emphasized that reputed lab or reputed research institutes such as NEERI may be engaged for monitoring and analysis of air and water samples of industrial units and the affected area. UPPCB may use EC fund for the engagement of such institutes. Ground water department of Uttar Pradesh shall carry out sampling and analysis of ground water samples of the industrial units and affected area.

It was also suggested that information shall be collected from CMO regarding kidney, cancer patients /cases. He also discussed the need of information regarding Ash generating units, Chemical handling units, Unauthorized units, and Solid waste handling sites. He mentioned that inventory of respondent's industries in district Muzaffarnagar, Uttar Pradesh is required.

After due deliberations, the following concluding remarks were made:

1. For inspection of 37 industrial units and affected areas, five to six teams need to be constituted, consisting of one official each from District Administration, CPCB, UPPCB, UP Ground water department & MoEF&CC for the inspection of industrial units and affected areas.
2. A format to be developed to collect the primary and secondary data from affected area. The committee member shall give their inputs for development of format by 13.11.2023.
3. The pollution issues related to (i) plastic waste generation and its disposal, (ii) boiler ash, (iii) chemical substance used in manufacturing & its disposal, (iv) freshwater consumption and effluent generation etc. shall be investigated during visit.
4. Since this area has been developed as an industrial cluster, therefore, CEPI Score of the cluster may be calculated and monitoring of ambient environment such as air, wastewater & ground water shall be carried out to calculate CEPI.
5. Monitoring of surface/ground water in affected villages as mentioned in complaint and drains shall also be carried out.
6. About 350-400 water/wastewater samples, about 37 stack monitoring and about 5-6 ambient air quality monitoring shall be carried out.



(Ankit Singh)
Regional Officer

Annexure-I

LIST OF PARTICIPANTS

S. no.	Name	Designation	Organization
1.	Dr. A. K. Vidyarthi	Director	CPCB
2.	Sh. VikashKashyap	City Magistrate	District Administration, Muzaffarnagar
3.	Ms. ReenaSatavan	Additional Director& Sc. 'E'	CPCB
4.	Sh. Ankit Singh	Regional Officer, Muzaffarnagar	UPPCB
5.	Dr. R.K. Singh	Scientist 'D'	CPCB
6.	Sh. A.K. Gupta	Scientist 'C'	MoEF&CC
7.	Sh. Ashish	Scientist 'C'	Ground Water Department, Uttar Pradesh
8.	Sh. Imran Ali	Assistant Engineer, Muzaffarnagar	UPPCB
9.	Ms. GarimaDubish	Research Associate-III	CPCB
10.	Dr.Vivek Rana	Research Associate-I	CPCB
11.	Sh. Ankit Shukla	Senior Research Fellow	CPCB



क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर

U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR

6-बी, नई मण्डी, मुजफ्फरनगर-251001 (उ०प्र०)

संदर्भ सं० 888/आ.य.न.540
Ref. No.

दिनांक

Dated 05.12.2023

सेवा में,

द्वारा : ई-मेल

- 1- श्री अजीत कुमार विद्यार्थी, डायरेक्टर/ साइंटिस्ट एफ, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली।
- 2- डायरेक्टर, यू.पी. ग्राउण्ड वाटर डिपार्टमेंट, लखनऊ।
- 3- डा० ए०के० गुप्ता, एडिशन डायरेक्टर, साइंटिस्ट-ई, पर्यावरण, वन एवं जलवायु परिवर्तन, लखनऊ।
- 4- नगर मजिस्ट्रेट, मुजफ्फरनगर।

विषय:- मा० एन०जी०टी० में विचाराधीन ओ०ए० संख्या 540/2023 निरामय जन उत्थान संस्थान बनाम उ०प्र० प्रदूषण नियंत्रण बोर्ड एण्ड अदर्स में पारित आदेश दिनांक 12.09.2023 के अनुपालन में गठित समिति की सम्पन्न वर्चुअल बैठक दिनांक 24.11.2023 का कार्यवृत्त।

महोदय,

कृपया उपरोक्त विषयक मा० एन०जी०टी० में योजित ओ०ए० संख्या 540/2023 निरामय जन उत्थान संस्थान बनाम उ०प्र० प्रदूषण नियंत्रण बोर्ड एण्ड अदर्स में पारित आदेश दिनांक 12.09.2023 का संदर्भ ग्रहण करने का कष्ट करें। मा० एन०जी०टी० द्वारा पारित आदेश के क्रम में गठित संयुक्त समिति की बैठक वर्चुअल मोड में दिनांक 24.11.2023 को सम्पन्न हुई थी।

उक्त बैठक के कार्यवृत्त पत्र के साथ संलग्न कर सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित किये जा रहे हैं।

संलग्नक-उपरोक्तानुसार।

भवदीय,
(अकित सिंह)
क्षेत्रीय अधिकारी

प्रतिलिपि-

- 1- सदस्य सचिव महोदय, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली को सादर सूचनार्थ प्रेषित।
- 2- सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।
- 3- जिलाधिकारी महोदय, मुजफ्फरनगर को सादर सूचनार्थ प्रेषित।
- 4- मुख्य पर्यावरण अधिकारी (वृत्त-3) उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

(अकित सिंह)
क्षेत्रीय अधिकारी

Minutes of the Meeting held on 24th November, 2023 from 02:30 PM onwards through video-conference for discussion regarding implementation of orders of the Hon'ble National Green Tribunal (NGT) vide its order dated 12.09.2023 in Original Application No. 540/2023

In continuation to the meeting which was held on 8th November, 2023 (04:00 PM onwards) regarding directions given by the Hon'ble National Green Tribunal (NGT) in Original Application No. 540/2023, another meeting was held on 24th November, 2023 at 02:30 PM through video-conference to discuss the implementation of the orders of Hon'ble NGT dated 12.09.2023 in OA No. 540/2023. The meeting was attended by officials of Central Pollution Control Board (CPCB); Uttar Pradesh Pollution Control Board (UPPCB), Ground Water Department (GWD), UP; Regional Office MoEF&CC, Lucknow and City Magistrate, Muzaffarnagar. List of participants is annexed.

During meeting, directions given by the Hon'ble NGT vide its order dated 12.09.2023 in OA No. 540/2023 were discussed. It was highlighted that, as the number of industrial units & affected villages to be inspected by the joint committee is more i.e., 37 industrial units, 17 affected villages and drains, hence it is not possible to complete the inspection and monitoring of industrial units and affected villages in only one round. It was suggested that, five to six teams comprising of one official from each organization i.e., District Administration, Central Pollution Control Board, Uttar Pradesh Pollution Control Board, Ground Water Department-UP & Integrated Regional Office, MoEF&CC, Lucknow, may be constituted for inspection of industries and affected areas. About six months of time is requested to complete the inspection and for report preparation.

On the basis of the above discussion, following decisions were made:

1. Hon'ble NGT shall be requested for more time i.e., about 06 months for compliance of its orders i.e., inspection/monitoring of 37 industrial units, 17 affected villages & drains and submission of joint inspection report.
2. During the meeting all concerning representatives of the committee, after discussion, jointly agreed that Minimum five to six team needs to be constituted, consisting of one official from each organization i.e., District Administration, Central Pollution Control Board, Uttar Pradesh Pollution Control Board, Ground Water Department-UP & Integrated Regional Office, MoEF&CC, Lucknow for inspection of 37 industrial units and 17 affected villages. Regional

Officer UPPCB, Muzaffarnagar has already issued request letter to Head Office UPPCB Lucknow for nominating additional members of UPPCB for conducting the joint inspection whenever the inspection is proposed.

3. Nodal Agency shall issue a letter to concerned departments for nominations of officials not below the rank of Scientist B from their respective departments for participating in joint inspections.
4. A format may be developed by the joint committee for collection of primary and secondary data from affected villages, for industrial units etc.
5. A schedule for Joint inspection of 37 industrial units, 17 affected villages and drains shall be finalized by UPPCB and communicated to concerned departments.
6. Nodal agency i.e. District Administration may be requested to take necessary measures to constitute the team to commence the inspection & field visit at the earliest.
7. The analysis of collected water/wastewater samples shall be carried out by UPPCB.

LIST OF PARTICIPANTS

S. no.	Name	Designation	Organization
1.	Dr. A. K. Vidyarthi	Director	CPCB
2.	Sh. Vikas Kashyap	City Magistrate	District Administration, Muzaffarnagar
3.	Sh. Ankit Singh	Regional Officer, Muzaffarnagar	UPPCB
4.	Dr. R.K. Singh	Scientist 'D'	CPCB
5.	Sh. A.K. Gupta	Scientist 'C'	MoEF&CC
6.	Sh. Ashish	Scientist 'C'	Ground Water Department, Uttar Pradesh
7.	Sh. Imran Ali	Assistant Engineer, Muzaffarnagar	UPPCB
8.	Mrs Manu Jindal	Scientist 'B'	CPCB
9.	Ms. Garima Dublish	Research Associate-III	CPCB
10.	Mrs Shivangi Goswami	Research Associate-II	CPCB
11.	Dr. Vivek Rana	Research Associate-I	CPCB
12.	Sh. Ankit Shukla	Senior Research Fellow	CPCB
13.	Ms. Megha Chauhan	Senior Research Fellow	CPCB

कार्यालय जिलाधिकारी, मुजफ्फरनगर

पत्रांक 904/0AN0540/Muramaya/UPPCB/M-Nayar/23 दिनांक 8/12/23

सेवा में,

- 1- श्री अजीत कुमार विद्यार्थी, डायरेक्टर/साइंटिस्ट एफ, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली।
- 2- श्री आशीष कुमार सिंह चौधरी, हाइड्रोलॉजिस्ट, यू.पी. ग्राउण्ड वाटर डिपार्टमेंट, सहारनपुर।
- 3- डा० ए०के० गुप्ता, एडिशनल डायरेक्टर, साइंटिस्ट-ई, पर्यावरण, वन एवं जलवायु परिवर्तन, लखनऊ।
- 4- क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर।

विषय:- मा० एन०जी०टी० में विचाराधीन ओ०ए० संख्या 540/2023 निरामय जन उत्थान संस्थान बनाम उ०प्र० प्रदूषण नियंत्रण बोर्ड एण्ड अदर्स में पारित आदेश दिनांक 12.09.2023 के अनुपालन में गठित समिति की सम्पन्न वर्चुअल बैठकों में लिये गये निर्णयों के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अवगत कराना है कि मा० एन०जी०टी० में योजित ओ०ए० संख्या 540/2023 निरामय जन उत्थान संस्थान बनाम उ०प्र० प्रदूषण नियंत्रण बोर्ड एण्ड अदर्स में मा० एन०जी०टी० द्वारा दिनांक 12.09.2023 को जारी निर्देशों के क्रम में गठित समिति की बैठक दिनांक 08.11.2023 एवं 24.11.2023 में सम्पन्न हुई थी। उक्त बैठकों में लिये गये निर्णयों के अनुसार उद्योगों एवं ग्रामों के निरीक्षण/सर्वेक्षण, जल नमूना एकत्रण आदि हेतु 05 टीमों का गठन किया जाना है।

अतः मा० एन०जी०टी० द्वारा पारित आदेश दिनांक 12.09.2023 का अनुपालन सुनिश्चित किये जाने हेतु अपने विभाग से सम्बन्धित 05 टीमों के गठन के लिए न्यूनतम श्रेणी-2 स्तर के अधिकारियों को नामित करते हुए नामांकन की सूचना क्षेत्रीय कार्यालय उ०प्र० प्रदूषण नियंत्रण बोर्ड मुजफ्फरनगर की ई-मेल romuzaffarnagar@uppcb.in अविलम्ब प्रेषित करने का कष्ट करें, ताकि सम्बन्धित उद्योगों, ग्रामों का निरीक्षण/सर्वेक्षण, जल नमूना एकत्रण आदि कार्य सम्पादित किये जा सकें।

भवदीय,

(विकास कश्यप)
नगर मजिस्ट्रेट

प्रतिलिपि-

- 1- सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।
- 2- जिलाधिकारी महोदय, मुजफ्फरनगर को सादर सूचनार्थ प्रेषित।

नगर मजिस्ट्रेट